

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.2497/2013

Tuesday, this the 8th day of September, 2015

Hon'ble Mr. A.K. Bhardwaj, Member (J)

Anjali Dwivedi w/o Mr. Robin Mishra
r/o 42-D, DDA SFS Flats
Sector 7 Pocket 1, Dwarka, New Delhi

(Nemo)

..Applicant

Versus

1. Union of India through Secretary
Ministry of HRD
Shastry Bhawan, New Delhi-1
2. Kendriya Vidyalaya Sangathan
Through its Commissioner
KVS Head Quarter
18, Institutional Area
Shaheed Jeet Singh Marg, New Delhi-16
3. Mrs. Aruna Prem Bhalla, Director
Zonal Institute of Education & Training
Sector 33C, Chandigarh - 160020

..Respondents

(Dr. Choudhary Shamshuddin Khan and Mr. K. M. Singh, Advocates)

O R D E R (ORAL)

There was no appearance on behalf of the applicant on 16.4.2015 and 13.7.2015. Today again, there is no appearance on her behalf even on revised call.

2. *Ergo* the Original Application is dismissed in default and for non-prosecution.

**(A.K. Bhardwaj)
Member (J)**

September 8, 2015
/sunil/